

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 468
TO BE ANSWERED ON 06.12.2023

STAU OF MISSION SHAKTI

468. SMT. MAUSAM NOOR:

Will the Minister of Women and Child Development be pleased to state:

- (a) the total financial allocation for Mission Shakti, and how much of it has been utilized until the latest available data;
- (b) the breakdown of the Central Share and State Share, including the specific allocation for each sub-scheme ('Sambal' and 'Samarthya');
- (c) whether Nari Adalats have been established in various regions as a part of Mission Shakti's 'Sambal' sub-scheme for promoting alternative dispute resolution; and
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) and (b): The Government of India implements 'Mission Shakti' – an integrated women empowerment programme as umbrella scheme for the safety, security and empowerment of women for implementation during the 15th Finance Commission period across the country aimed at strengthening interventions for women safety, security and empowerment. It seeks to realise the Government's commitment for 'women-led development' by addressing issues affecting women on a life-cycle continuum basis and making them equal partners in nation-building through convergence and citizen-ownership. It also focuses on strategies for improving convergence across Ministries/ Departments and at different levels of governance.

'Mission Shakti' comprises of two sub-schemes 'Sambal' and 'Samarthya' for safety and security of women and empowerment of women respectively. The schemes of One Stop Centres (OSC), Women Helplines (181-WHL), Beti Bachao Beti Padhao (BBBP) and Nari Adalat are part of 'Sambal' sub- scheme; while the components of Pradhan Mantri Matru Vandana Yojana (PMMVY), Palna, Shakti Sadan, Sakhi Niwas and Hub for Empowerment of Women are part of 'Samarthya' sub scheme.

The total approved outlay of 'Mission Shakti' for the 15th Finance Commission period is Rs. 20,989 crore, with Central Share of Rs. 15,761 crore and State Share of Rs 5,228 crore. The budget allocation under Mission Shakti for the financial year 2023-24 is Rs. 3143.96 crore, out of which for 'Sambal' sub scheme, the budget provision is Rs 562.00 crore and actual expenditure as on 30.11.2023 is Rs. 140.33 crore. For 'Samarthya' sub scheme, the budget provision is Rs 2581.96 crore and actual expenditure as on 30.11.2023 is Rs 141.83 crore.

(c) to (e): The Government has decided to implement the component of "Nari Adalat" in a phased manner under Mission Shakti. In the first phase, the State of Assam and the Union Territory (UT) of Jammu & Kashmir (J&K) have been selected by the Ministry to implement the component of Nari Adalat. In UT of J&K it is being implemented in two aspirational districts i.e. Kupwara and Baramulla selected by the UT. In the State of Assam it is being implemented in 7 blocks in 7 districts namely Barpeta, Goalpara, South Salmara Mankachar, Udalguri, Darrang, Morigaon, Kamrup. As per the cost norms prescribed under Mission Shakti guidelines and proposals received from both the State/ UT, 100% funds amounting to Rs. 21.60 lakh and Rs. 20.80 lakh have been released to Jammu & Kashmir and Assam respectively for implementation of Nari Adalat during FY 2023-24.
